

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/00869/2019
Date of Order : 24-09-2019

Between :

Sri Sripathi Ramakrishna Prasad,
S/o S.Narasimha Rao, Aged about 59 years,
Occ: T.T,Gr.'C', O/o Telephone Exchange, Kruthivennu,
Bantumilli JTO, R/o 1-32, Kruthivennu Village & Mandal,
Krishna District, Andhra Pradesh-521 324.Applicant

AND

Union of India Rep by its

1. The Chief General Manager, Telecom,
A.P.Circle, Hyderabad.
2. The General Manager,
BSNL, Renuka Complex, 3rd Floor,
Seetharampuram Vijayawada.
3. The Accounts Officer (pay),
Officer of General Manager,
BSNL, Machavaram,
Vijayawada-520 004.
4. The Manager,
Telephone Exchange,
Kruthivennu Village & Mandal,
Krishna District.Respondents

Counsel for the Applicant: Mr.V.V.Ramakrishna
Counsel for the Respondents : Mrs.A.P.Lakshmi, SC for BSNL

CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

ORAL ORDER
(per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

Heard Mr. V. V. Ramakrishna, learned counsel for the applicant and Mrs. A. P. Lakshmi, learned Standing Counsel for BSNL.

2. The present OA has been filed by the applicant since the Respondents Department has withheld certain portion of the salary on the ground of Court Attachment without specifying the Court order. The applicant made two representations dated 15.04.2019 and 08.05.2019. Both the representations have been duly received in the office of the Respondents Department. However, till date the applicant has not received any reply.

3. In view of the above, the OA is disposed of with a direction to the Respondents Department to dispose of both the representations of the applicant within a period of two months from the date of receipt of a copy of this order.

4. O.A. disposed of accordingly at the admission stage with no order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 24th September, 2019.
Dictated in Open Court.

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